

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 88 of 2014 & I.A. No. 162 of 2014

Dated : 27th August, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**M/s. Uttam Sugar Mills Ltd. Appellant(s)
Versus**

**Uttar Pradesh Power Corporation Ltd.
& Anr. Respondent (s)**

Counsel for the Appellant (s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Rajiv Srivastava for R-1

ORDER

Heard the learned counsel for the parties. Some clarifications are sought from the appellant to which learned counsel for the appellant states that he intends to file additional written submissions. He is permitted to do so by 5th September, 2014 after serving copy of the same on the other side. Thereafter, respondent is also at liberty to file additional written submissions, if any, with copy of the same served on the other side by 12th September, 2014.

Post the matter for further hearing on **15th September, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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